[29 APR. 1964]

- (c) and (d). One post was filled temporarily by deputation from outside on the basis of requisition issued 3 months before any of the two Assistant Directors completed 5 years of service. This was done pending the filling of the post by an officer recommended by the Departmental Promotion Committee.
 - (e) Yes.

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(f) Does not arise.

SUSPENSION OF THE COMMERCIAL MANAGER OP NAHAN FOUNDRY LTD.

- •152. SHRI SHT7A NAND RAMAtL: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that the Commercial Manager of the Nahan Foundry Ltd., Nahan has been suspended;
- (b) if so, what are the reasons for his suspension; and
- (c) whether it is also a fact that the said Manager has absconded me m-while and is untraceable?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.

EXPANSION OF ACTIVITIES OF S.T.C.

- *158. SHRI SITARAM JAIPURIA: Will the Minister of International Trade be pleased to state:
- (a) whether it is a fact that the State Trading Corporation has formulated a scheme for the expansion of its activities;
 - (b) if so, the details of the scheme; and
- (c) when the expansion scheme will be put into force?

THE MINISTER OF INTERNATIONAL TRADE (SHRI MANUBHAI SHAH): (a) to (c) In the nature of things the work of the STC and MMTC is bound to increase. This is being done within their respective Articles and Memorandum of Association. The functions of the Corporations as approved by Government cover, broadly speaking, the objectives as given in the attached statement which is being laid on the Table of the House.

STATEMENT

- (a) to undertake trading generally with State Trading Countries as well as other countries! in commodities entrusted to it;
- (b) to explore larger markets for traditional items of exports and to develop exports of new items with a view to diversifying and expanding the export trade;
- (c) to undertake at the instance of Government import and/or internal distribution of any commodities in short supply with a view to stabilising prices and rationalising distributions;
- (d) to undertake canalisation of import and export;; of item_s as may be directed by Government from time to time;
- (e) generally to implement such special arrangements viz. barters, commodity exchange etc. etc. for import export and/or internal distribution of particular group of commodities as Government may adopt in the public interest;
- (f) buffer stock operations as price support measures for internal economy.

PAYMENT OF HOUSE RENT ALLOWANCE TO GOVERNMENT EMPLOYEES

•159 SHRI D. THENGARI: Will the Minister of FINANCE be pleased to state;

- (a) whether it is a fact that a large number of Government employees who own houses in Delhi and have let out some portions on profitable rents, are being paid house rent al-
- (b) if so, the number of such Government employees and the monthly amount of house rent allowance paid to them; and
- (c) what is the reason for paying house rent allowance to such employees?

THE DEPUTY MINISTER IN THE MINISTRY OP FINANCE (SHHIMATI TARKESHWARI SINHA): (a) and (c) No house rent allowance is paid to Government employees for the portions of their own houses which are let out by them on rent. Like employees living in , rented premises, those living in their own houses are also eligible to draw house rent allowance. The amount of the allowance, is in each case based on the Municipal rental value, of the accommodation actually occupied by them subject to that accommodation being within sanctioned

(b) There has been no occasion to collect such information. The labour Involved in collecting the information will not be commensurate with the value of the results.

IMPACT OF DEVELOPMENT PLANS ON PEOPLE

- •163. SHRI DEOKINANDAN NARA-YAN: Will the Minister of PLANNING oe pleased to
- (a) whether the Planning Commission has asked the State Governments to assess the impact of development plans on the people; and
- (b) whether any reports from the State Governments have been received?

THE DEPUTY MINISTER IN TH* MINISTRY OF LABOUR AND EM-PLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) Yes, Sir. The objective of this study is to attempt evaluative analysis of differences in levels of consumption and living, improvements in agriculture, rural industries and similar fields among different regions and population groups in each State and, a_s far as possible, understand changes that have taken place in the recent past.

to Questions

(b) As the study is still in the preparatory stage, it is too early to expect any reports from the State Governments.

द्यायात परमिटों के जारी करने में विलम्ब के विरुख शिकायत

*१६४. भी राम सहाय : क्या धन्तरहिय व्यापार मन्त्री यह बताने की कृपा करेंगे कि भारतीय आयातकों की इस शिकायत को दूर करने के लिए सरकार क्या उपाय सोच रही है, कि उन्हें भायात लायसेंसों के भन्तगंत ग्रायात के लिए मिलने वाला माल पर्याप्त देरी से मिलता है ग्रीर जो माल मिलता है, वह उनकी ग्रावश्यकताग्रों के **ध**नुसार नहीं होता ?

t[COMPLAINT AGAINST DELAYS IN E3SUB OF IMPORT PERMITS

•164. SHRI RAM SAHAI: Will the Minister of INTERNATIONAL TRADE be pleased to state the measures contemplated by Government to remove the complaint of the Indian importers to the effect that they face considerable delay in getting the goods permitted for import under the import licences and that whatever goods are available, do not suit their requirements?]

सन्तर्राष्ट्रीय व्यापार मंत्री (भी मनु-भाई शाह): सभा की मेज पर एक विवरण

†[] English translation.